Contested Commercial Cases disposed during the month of September, 2022

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/3/2022	2022	VST Industries Ltd. Vs Salesforce.com Singapore Pte. Ltd	Abhirup Chakraborty	18-01-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	02-09-2022	227	Contested	Na	Na	CPC, 151
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Execution/2/2019	2019	Gaurangika Patel Vs Hasmukh R. Patel	Neeraj Jhunjhunwala	31-08-2019	Yes ** pre-institutaion mediation falls jurisdiction DLSA	21-09-2022	1117	Contested	Na	Na	CPC, 6
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/37/2022	2022	Cognition Projects Pvt. Ltd. Vs Damodar Valley Corporation	Aranya Saha	24-06-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	21-09-2022	89	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 9
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/21/2022	2022	Uniseven Engineering And Infrastructures Pvt. Ltd. Vs Prayas Automation Pvt. Ltd.	Sananda Ganguli	29-04-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	29-09-2022	153	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 34
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/26/2022	2022	Rohit Tyagi Vs The Board of Syama Prasad Mookerjee Port	Arijit Bhattacharyya	11-05-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	29-09-2022	141	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 9

6	Commercial Court at Asansol	Paschim Bardhaman	Misc Case/2/2022	2022	M/S RAASI REFRACTORIES LIMITED **Vs** M/S Steel Authority of India Limited	Sri Aniruddha Bhattacharya and Sri R. N. Mishra **V/S** Sri Ayan Ranjan Mukherjee and Smt. Pampali Mukhopadhyay	27-04-2022	No	29-09-2022	155 days	Contested	NA	N.A	Code of Civil Procedure
7	Commercial Court at Asansol	Paschim Bardhaman	Misc. Arbit. Case/7/2022	2022	M/S Raasi Refractories Limited **Vs** M/S Steel Authority Of India Limited	Sri Aniruddha Bhattacharya and Sri R. N. Mishra **V/S** Sri Ayan Ranjan Mukherjee and Smt. Pampali Mukhopadhyay	28-03-2022	No	29-09-2022	185 days	Contested	NA	N.A	Arbitration and Conciliation Act,1996. Under Section – **9**
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case/35	2022	SUDHIR KUMAR AGARWAL Vs DLF COMMERCIAL COMPLEXES LIMITED		19.05.2022	No.	05.09.2022	1 days	Contested	Nil	Nil	Sec- 9
9	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case/56	2022	LAKSMIKA TECHNO CONSTRUCTION LLP Vs ITD CEMENTATION INDIA LIMITED AND ANR.		19.07.2022	No.	19.09.2022	17 days	Contested	Nil	Nil	Sec- 9
10	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Title Suit/10	2022	Biman Chandra Biswas and Subhadeep Das Vs Tanmoy Sarkar and other		21.04.2021	No.	28.09.2022	525 Days	Contested	Nil	Nil	Sec- 34
11	Commercial Court at Siliguri	Darjeeling	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL